

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL,
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Central Excise Appeal No. 1166 of 2011

(Arising out of Denovo Order No. 5/2011 dated 14.02.2011 passed by the Commissioner of Central Excise, Bangalore Commissionerate I, Bangalore)

**M/s. Raaja Magnetics Ltd.
Unit II**

No. 139, Malumachampatti,
Coimbatore – 641 021.

Appellant(s)

VERSUS

**Commissioner of Central
Excise,
Bangalore I Commissionerate,**

P.B. No. 5400,
Central Revenue Building,
Queens Road,
Bangalore – 560 001.

Respondent(s)

APPEARANCE:

Shri B.N. Gururaj, Advocate, for the Appellant

Shri H. Jayathirtha, Superintendent (AR) for the Respondent

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 31.05.2024

DATE OF DECISION: 29.11.2024

Per : D.M. MISRA

The appeal is disposed of. For order, see order of date in
Central Excise Appeal No. 1165 of 2011.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**

Raja...